

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 33(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: Vishisht Kumar Goyal  
Vs.  
M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1. Ms. ASHISH AGARWAL Adv  
2. Ms HARLEEN KAUR Adv      Resp NO 5 & 6      ] Hkaur

1. Suresh Kalia  
2. Harshit Agamal  
3. Palosh Agamal      ] Petitioner      ] P.K. Kalia

1. Arati Kumari, Advocate      ] Resp. No. 1, 2, 3 & 4      ] Arati

**ORDER**

The pleadings are complete. List for final arguments on 10.04.2017.

SD/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SD/-  
(R. VARADHARAJAN)  
MEMBER (J)